

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1543

ANSWERED ON:29.07.2015

Cut Off Marks

Venugopal Shri K. C.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether University of Delhi had decided to deduct 10 per cent marks of non-Central Board of Secondary Education (CBSE) boards students from their best of four subjects for admission;
- (b) if so, the criteria of this decision;
- (c) whether the Government has received any complaints in this regard and if so, the action taken to mitigate the concerns of students coming from non-CBSE boards;
- (d) whether the Government has noticed that deduction of 10 per cent marks is a huge penalty for students especially at a time when the cut offs are unrealistically very high; and
- (e) if so, the steps taken by the Government to remove the concerns of thousands of students coming from non-CBSE boards?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (e): University of Delhi has reported that there is no such decision to deduct 10% marks of non-CBSE board students from their best of four subjects. It has been clarified that all discipline subjects must have at least a 70% component of theory exams (theory exam does not include Internal Assessment/ Continuous Evaluation etc.), irrespective of the Board, for it to be considered for calculation of best of four. Even subjects offered by CBSE, having theory component of less than 70%, are also treated the same way. University has also informed that some aggrieved students had approached Hon'ble High Court of Delhi in the matter but their petition was dismissed by the Hon'ble High Court vide order dated 17.07.2015.
